

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/21688/2026 BLAPL/7463/2026	MANTU DAS VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	AIRPORT P.S. /132 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000042/2026
2	D-BLAPL/21701/2026 BLAPL/7464/2026	KATHIA BARIK @ JAGANNATH BARIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KHANDAPARA /184 /2026 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000179/2026
3	D-BLAPL/21706/2026 BLAPL/7465/2026	LAXMAN KUMAR PANI @ LAXMAN PANI VS STATE OF ODISHA	SANKAR PRASAD PANI VS	ASKA /339 /2026 J.M.F.C.,ASKA(Ganjam) GR/0001070/2026
4	D-BLAPL/21712/2026 BLAPL/7466/2026	PRAKASH BEHERA @ ANTHADU VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	DHARUADIHI /4 /2025 A.D.J.,SUNDARGARH(Sundargarh) ST/0000194/2025
5	D-BLAPL/21748/2026 BLAPL/7467/2026	JAGAT KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000112/2026
6	D-BLAPL/21735/2026 BLAPL/7468/2026	BAPI NAG VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	LACHHIPUR /112 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000065/2026
7	D-BLAPL/21749/2026 BLAPL/7469/2026	MANORANJAN SABAT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000112/2026
8	D-BLAPL/21757/2026 BLAPL/7470/2026	SRITAM MALLICK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000115/2026
9	D-BLAPL/21869/2026 BLAPL/7471/2026	MANORANJAN PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	DARINGBADI /165 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000158/2026
10	D-BLAPL/21771/2026 BLAPL/7472/2026	CHANDRA @ SARITA JAIN @ SARITHA LUNAWAT VS STATE OF ODISHA	RAMDAS ACHARY VS	ADVA /149 /2026 J.M.F.C.,MOHANA(Gajapati) GR/0000248/2026
11	D-BLAPL/21736/2026 BLAPL/7473/2026	FIRAN MAJHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BARKOTE /165 /2017 A.D.J.,DEOGARH(Debagarh) ST/0000071/2026

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12	D-BLAPL/17019/2026 BLAPL/7474/2026	HARI PRASAD DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	ANGUL TOWN /1153 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000036/2025
13	D-BLAPL/21777/2026 BLAPL/7475/2026	KAMUDA @ KHAMPHUDA @ BAPUNU @ RAJANIKANTA MOHANTA VS STATE OF ODISHA	RAMAKANTA PANDA VS	BAISINGA /63 /2026 J.M.F.C., BETANATI(Mayurbhanj) CT/0000163/2026
14	D-BLAPL/20057/2026 BLAPL/7476/2026	KANU PARIDA VS STATE OF ODISHA	MANORANJAN MISHRA VS	MARINE PST TALCHUA /132 /2026 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000049/2026
15	D-BLAPL/20359/2026 BLAPL/7477/2026	DAMBARU NAYAK @ KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PURUSHOTTAMPUR /446 /2021 A.D.J.,CHATRAPUR(Ganjam) ST/0000026/2022
16	D-BLAPL/21592/2026 BLAPL/7478/2026	NAZRUL ISLAM VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000064/2025
17	D-BLAPL/20577/2026 BLAPL/7479/2026	MANOJ KUMAR SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /394 /2023 A.D.J.,KHALLIKOTE(Ganjam) ST/0000019/2024
18	D-BLAPL/21084/2026 BLAPL/7480/2026	SUDHANSU MOHANTY VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	SAMBALPUR TOWN /233 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) TR/0000091/2025
19	D-BLAPL/21124/2026 BLAPL/7481/2026	BALARAM DAS VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	CANTONMENT ROAD /243 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000027/2026
20	D-BLAPL/21170/2026 BLAPL/7482/2026	LACHMU KHILLA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	/ /0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000017/2025
21	D-BLAPL/21502/2026 BLAPL/7483/2026	KHIROD KUMAR MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /289 /2026 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000011/2026
22	D-BLAPL/21173/2026 BLAPL/7484/2026	SUBASH CHANDRA SAHOO VS STATE OF ODISHA(VIG.)	ABHAS MOHANTY VS	CUTTACK VIGILANCE /18 /2026 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000015/2026
23	D-BLAPL/21172/2026	SIMANCHAL PRADHAN	SWAGATIKA PANDA	/ /0

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	BLAPL/7485/2026	VS STATE OF ODISHA	VS	A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000052/2026
24	D-BLAPL/21175/2026 BLAPL/7486/2026	BANI @ BANU @ PRABINA NAIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	CHHENDIPADA /519 /2025 A.D.J.,ANGUL(Anugul) CT/0000103/2025
25	D-BLAPL/21587/2026 BLAPL/7487/2026	SIPU @ BINOD NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /443 /2026 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000017/2026
26	D-BLAPL/21588/2026 BLAPL/7488/2026	SANAP MALLICK @ SANAPA MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /345 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) CT/0000171/2025
27	D-BLAPL/21366/2026 BLAPL/7489/2026	ASHOK KUMAR NAIK VS STATE OF ODISHA	GOKULANANDA SAHU VS	NARLA /59 /2012 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CT/0000115/2024
28	D-BLAPL/21719/2026 BLAPL/7490/2026	PINKU @ ASISH KUMAR SWAIN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BERHAMPUR /112 /2025 A.D.J., NILGIRI(Baleshwar) ST/0000114/2025
29	D-BLAPL/21177/2026 BLAPL/7491/2026	ANIL PRUSTY VS STATE OF ODISHA	ASHOK DAS VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000010/2026
30	D-BLAPL/21874/2026 BLAPL/7492/2026	KARU KUMAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000455/2026
31	D-BLAPL/21721/2026 BLAPL/7493/2026	LAXMIDHAR KHATEI VS STATE OF ODISHA	BISWAJIT SAHOO VS	PHIRINGIA /120 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000115/2026
32	D-BLAPL/21221/2026 BLAPL/7494/2026	MANTU @ BANABAS BARIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	SONEPUR /127 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000007/2026
33	D-BLAPL/21226/2026 BLAPL/7495/2026	TUSAR BHANJO VS STATE OF ODISHA (OPID)	SUMIT SEKHAR PATTANAIK VS	EOW,BHUBANESHWAR /8 /2024 PRESIDING OFFICER, DESIGNATED COURT CT/0000018/2024
34	D-BLAPL/21417/2026 BLAPL/7496/2026	BAPINA KANHAR VS	AKSHAYA KUMAR SAHOO VS	PHULBANI SADAR /112 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal)

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35	D-BLAPL/21230/2026 BLAPL/7497/2026	STATE OF ODISHA HEBAL KHOSLA @ MAHESH VS	ARIJEET MISHRA VS	Spl/0000106/2026 B.SINGHPUR /88 /2026 J.M.F.C.,BORIGUMMA(Koraput) GR/0000228/2026
36	D-BLAPL/21233/2026 BLAPL/7498/2026	STATE OF ODISHA RAJESH KUMAR SAHOO VS	SUDHANSU SEKHAR DASH VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000047/2026
37	D-BLAPL/21609/2026 BLAPL/7499/2026	STATE OF ODISHA BABULU SWAIN VS	JUGALA KISHORE PANDA VS	KABISURYANAGAR /797 /2025 AD-HOC A.D.J.(FTSC),BERHAMPUR(Ganjam) Spl/0000217/2025
38	D-BLAPL/21418/2026 BLAPL/7500/2026	STATE OF ODISHA PRAKASH KU. SAHOO VS	AMLAN SHAKTI PAUL VS	KHURDA MODEL /106 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000217/2026
39	D-BLAPL/21567/2026 BLAPL/7501/2026	STATE OF ODISHA ARUN SAHOO VS	SATYABRATA DASH VS	BHARATPUR PS /467 /2026 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001327/2026
40	D-BLAPL/21421/2026 BLAPL/7502/2026	STATE OF ODISHA DHARMENDRA NAYAK VS	ASHOK KUMAR SAHOO VS	/ /0 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000043/2026
41	D-BLAPL/21513/2026 BLAPL/7503/2026	STATE OF ODISHA BABULI @ BISHNU CHARAN MOHANTY VS	DURGA PRASAD PATTANAIK VS	BERHAMPUR /112 /2025 A.D.J., NILGIRI(Baleshwar) ST/0000114/2025
42	D-BLAPL/21242/2026 BLAPL/7504/2026	STATE OF ODISHA ASWINI MEHER VS	HRUDANANDA MOHAPATRA VS	SAMBALPUR VIGILANCE /8 /2026 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/0000004/2026
43	D-BLAPL/21180/2026 BLAPL/7505/2026	STATE OF ODISHA SAROJ JENA VS	SIDHARTHA DAS VS	MANIABANDHA /67 /2026 J.M.F.C.,BARAMBA(Cuttack) CT/0000221/2026
44	D-BLAPL/21244/2026 BLAPL/7506/2026	STATE OF ODISHA ASHOK JENA VS	ANUP UDAYA SENAPATI VS	CHANDRASEKHARPUR /229 /2022 A.D.J.,BHUBANESWAR(Khordha) CT/0000182/2024
45	D-BLAPL/21250/2026 BLAPL/7507/2026	STATE OF ODISHA MUNA BISOYI VS	SUDHANSU SEKHAR DASH VS	SHERAGADA /152 /2022 A.D.J.,ASKA(Ganjam) Spl/0000008/2022

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46	D-BLAPL/21818/2026 BLAPL/7508/2026	MANAS MOHAPATRA VS STATE OF ODISHA	DEBADATTA MOHANTY VS	COLLIERY /419 /2026 J.M.F.C,TALCHER(Anugul) GR/0001003/2026
47	D-BLAPL/21301/2026 BLAPL/7509/2026	JAGAN PRADHAN VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	CUTTACK SADAR /446 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000124/2024
48	D-BLAPL/21394/2026 BLAPL/7510/2026	CHANDRA SEKHAR BADATYA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /230 /2024 A.D.J.,ASKA(Ganjam) ST/0000010/2025
49	D-BLAPL/12351/2026 BLAPL/7511/2026	CHINTU SUNA VS STATE OF ODISHA	BHAGAT SINGH VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
50	D-BLAPL/21363/2026 BLAPL/7512/2026	RAJ KISHORE YADAV @ RAJKISHOR YADAV VS STATE OF ODISHA	JULU KHANSAMA VS	ORIENT /19 /2026 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000074/2026
51	D-BLAPL/21377/2026 BLAPL/7513/2026	BUDHI MALLICK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	JODAPADAR /139 /2021 DISTRICT & SESSIONS JUDGE,PURI(Puri) ST/0000327/2026
52	D-BLAPL/21379/2026 BLAPL/7514/2026	MANAS PANDEY VS STATE OF ODISHA	KIRTAN BADHEI VS	PADAMPUR /129 /2026 A.D.J.,PADAMPUR(Bargarh) Spl/0000027/2026
53	D-BLAPL/21947/2026 BLAPL/7515/2026	GOKULANANDA SINGH VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /137 /2025 A.D.J.,ATHAGARH(Cuttack) ST/0000129/2025
54	D-BLAPL/21384/2026 BLAPL/7516/2026	IMU KHAN @ IMRAN KHAN @ M.D.IMRAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BHANJANAGAR /436 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000775/2026
55	D-BLAPL/21387/2026 BLAPL/7517/2026	KAMALA NAIK VS STATE OF ODISHA	RANJAN KUMAR SAHOO VS	BARKOTE /33 /2026 J.M.F.C., BARKOTE(Debagarh) CT/0000033/2026
56	D-BLAPL/13527/2026 BLAPL/7518/2026	JIBARDHANA MUKHI VS STATE OF ODISHA	SITIKANT MISHRA VS	BOUDH /128 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000080/2026
57	D-BLAPL/21459/2026	SK. ARIYAN	BISWABHUSAN DAS	BIRIDI PS /50 /2026

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	BLAPL/7519/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE(POCSO), JAGATSINGH
58	D-BLAPL/21389/2026	KANKAN JODDAR	BIJAY KUMAR BEHERA	Spl/0000022/2026
	BLAPL/7520/2026	VS STATE OF ODISHA	VS	MOTU /79 /2025
59	D-BLAPL/21407/2026	UPENDRA BEHERA @ LITU	BHARAT BHUSAN ROUTRAY	A.D.J.,MALKANGIRI(Malkangiri)
	BLAPL/7521/2026	VS STATE OF ODISHA	VS	CT/0000105/2025
60	D-BLAPL/18649/2026	RATIKANTA MISHRA	SANTOSH CHANDRA ATABUDHI	CHHENDIPADA /288 /2026
	BLAPL/7522/2026	VS STATE OF ODISHA	VS	J.M.F.C.,CHHENDIPADA(Anugul)
61	D-BLAPL/21409/2026	MD. TAUSIF ALAM	SATYA NARAYAN MISHRA 4	GR/0000810/2026
	BLAPL/7523/2026	VS STATE OF ODISHA	VS	KANPUR /65 /2026
62	D-BLAPL/21538/2026	MANOJ BHOI	PRAHALLADA SAHU	SPECIAL JUDGE (POCSO), CUTTACK(Cu
	BLAPL/7524/2026	VS STATE OF ODISHA	VS	Spl/0000093/2026
63	D-BLAPL/21832/2026	JAYANTA BIBAR @ BIBHAR	SIDHARTHA SANKAR RAY (2)	SUNDARGARH TOWN /55 /2025
	BLAPL/7525/2026	VS STATE OF ODISHA	VS	A.D.J.,SUNDARGARH(Sundargarh)
64	D-BLAPL/21785/2026	MUNA DAS	SANJIB KUMAR BHANJADEO	Spl/0000027/2025
	BLAPL/7526/2026	VS STATE OF ODISHA	VS	JAGDALPUR /103 /2026
65	D-BLAPL/21844/2026	LIPUN NAYAK	SURYAKANTA DWIBEDI	A.D.J.,PADAMPUR(Bargarh)
	BLAPL/7527/2026	VS STATE OF ODISHA	VS	Spl/0000029/2026
66	D-CMP/33399/2026	PRAVAT MARTHA@PRAVAT KUMAR MARTHA@GULA	DEEPALI MAHAPATRA	GUDARI /24 /2025
	CMP/1197/2026	VS JHARPADA DURGAPUJA SAMITEE, BBSR	VS	SPECIAL JUDGE,GUNUPUR(Rayagada)
67	D-CMP/32343/2026	SAMRA CHATAR @ KOLH	PRAFULLA CHANDRA ACHARYA	TR/0000022/2025
	CMP/1198/2026	VS SAILES KOLH	VS	INDUSTRIAL ESTATE PS /201 /2026
68	D-CMP/32359/2026	PURNA PRIYA MAHANKUDA	Suraj Mohanty	SPECIAL JUDGE (NDPS),KHURDA(Khor
	CMP/1199/2026	VS	VS	TR/0000120/2026
				PHIRINGIA /135 /2026
				SPECIAL JUDGE, PHULBANI(Kandhamal
				Spl/0000118/2026
				//
				DISTRICT & SESIONS JUDGE,BHUBANE
				Fao/0000117/2025
				//
				CIVIL JUDGE (SD),KARANJIA(Mayurbhar
				CS/0000079/2006
				//
				DISTRICT & SESSIONS JUDGE,BERHAM

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69	D-CMP/13522/2026 CMP/1200/2026	LAXMI NARAYAN MAHANKUDA PRECISION FABRICATION VS INDIAN OVERSEAS BANK	SRINIBASH SATAPATHY VS	RFA/0000081/2023 // SR CIVIL JUDGE (COMMERCIAL COURT) CS/0000058/2021
70	D-CMP/18851/2026 CMP/1201/2026	HADIBANDHU GIRI VS RANI MURMU	ASIT KUMAR OTTA VS	// 2ND ADDL. CIVIL JUDGE (SD) BARIPADA CS/0000299/2017
71	D-CMP/31771/2026 CMP/1202/2026	BHAGIRATHI SAHOO VS CITICON ENGINEERS LTD., KHURDA	TAPAN KUMAR BISWAL VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESHWAR IA/0000001/2023
72	D-CMP/32705/2026 CMP/1203/2026	SHANTI JENA VS MADHUSUDAN ROUT	MAHESWAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BHADRAKALINGAM IA/0000025/2026
73	D-CONTC/26747/2026 CONTC/4281/2026	SARAT NAIK VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA	ADV. VS	// 0
74	D-CONTC/26900/2026 CONTC/4282/2026	NARESH KUMAR PUJARI VS ARAVIND AGRAWAL, I.A.S	JYOTI RANJAN KHUNTIA VS	// 0
75	D-CONTC/27615/2026 CONTC/4283/2026	SAROJ KUMAR TRIPATHY VS RAJESH KUMAR SWAIN,DIST. EDUCATION OFFICER,KANDHAMAL	ADV. VS	// 0
76	D-CONTC/33572/2026 CONTC/4284/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS D.K.MUKHI, ASST. INSPECTOR OF POLICE,JALESWAR P.S.,BALASORE	ADV VS	// 0
77	D-CONTC/30163/2026 CONTC/4285/2026	PRAFULLA CHANDRA NAYAK VS SHUBHA SARMA, I.A.S.	ADV. VS	// 0
78	D-CONTC/30387/2026 CONTC/4286/2026	MADAN MOHAN PATRA VS B.PARAMESWARAN,IAS	ADV. VS	// 0
79	D-CONTC/30546/2026 CONTC/4287/2026	BIRANCHI NARAYAN SAHU VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0

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80	D-CONTC/30912/2026 CONTC/4288/2026	DEBASIS MOHANTY VS SANJAY SINGH, IAS	ADV. VS	// 0 //
81	D-CONTC/32023/2026 CONTC/4289/2026	KHAGESWAR APAT VS BRAJESH KUMAR SINGH, M.D. AND C.E.O, CANARA BANK, BANGALORE	ADV. VS	// 0 //
82	D-CONTC/31337/2026 CONTC/4290/2026	TUNI BEHERA @ CHHABI BEHERA VS CHANCHAL RANA, I.A.S	ADV. VS	// 0 //
83	D-CONTC/33173/2026 CONTC/4291/2026	SUSHIL KUMAR RATH VS SUBHA SHARMA, PRINCIPAL SECRETARY ,WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //
84	D-CONTC/24475/2026 CONTC/4292/2026	GAJANAN PATHI VS ARABIND AGRAWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	RASHMI RANJAN DAS VS	// 0 //
85	D-CONTC/33359/2026 CONTC/4293/2026	MANAS RANJAN ROUT VS D.PRAKASH REDDY, CHAIRMAN-CUM-MD, IDCO, BHUBANESWAR	ADV. VS	// 0 //
86	D-CONTC/28242/2026 CONTC/4294/2026	RANJIT KUMAR SAHOO VS SUVENDHU KUMAR PATRA, SUPERINTENDENTS OF POLICE, NAYAGARH	ADV. VS	// 0 //
87	D-CONTC/28303/2026 CONTC/4295/2026	PRADEEPA KUMAR MOHANTY VS SUDHAKAR BURGI, I.A.S	ADV. VS	// 0 //
88	D-CONTC/33018/2026 CONTC/4296/2026	BIJLA EKKA VS SUBHA SARMA, IAS	ASOK MOHANTY VS	// 0 //
89	D-CONTC/28424/2026 CONTC/4297/2026	TAPAN KUMAR BEHERA VS NBS RAJPUT, I.A.S	ADV. VS	// 0 //
90	D-CONTC/28426/2026 CONTC/4298/2026	BHAKTA NANDA SAHOO VS NBS RAJPUT, I.A.S	ADV. VS	// 0 //
91	D-CONTC/28428/2026	SIBASANKAR PANDA	ADV.	//

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	CONTC/4299/2026	VS	VS	0
		NBS RAJPUT, I.A.S		//
92	D-CONTC/30237/2026	PRAGNYAHUTI GURU	ADV	//
	CONTC/4300/2026	VS	VS	0
		ANIL KUMAR SWAIN, PRINCIPAL ODISHA ADARSHA VIDYALAYA, DUTIMENDI		//
93	D-CONTC/2800/2026	LOKANATH PRADHAN	ADV	//
	CONTC/4301/2026	VS	VS	0
		SANTOSH KUMAR NAYAK, MANAGING DIRECTOR ODISHA STATE COOPERATIVE MARKETING FEDERATION LIMITED		//
94	D-CONTC/17688/2026	JASHODA MANI SHIAL	ADV.	//
	CONTC/4302/2026	VS	VS	0
		BASANTA KUMAR NAYAK, THE DISTRICT EDUCATION OFFICER, BALASORE		//
95	D-CONTC/26984/2026	TAPAN KUMAR MOHAPATRA	DWARIKA PRASAD MOHANTY	//
	CONTC/4303/2026	VS	VS	0
		THE TAHASILDAR,BASTA,BALASORE		//
96	D-CONTC/29045/2026	PRADIPTA KUMAR SWAIN	MOHAMMED FARADISH	//
	CONTC/4304/2026	VS	VS	0
		JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR		//
97	D-CONTC/18966/2026	SHRIPATI MANDAL	HARIHARA PANIGRAHY	//
	CONTC/4305/2026	VS	VS	0
		AMRIT RUTURAJ, IAS		//
98	D-CONTC/29052/2026	BRUNDABAN PATRA	MOHAMMED FARADISH	//
	CONTC/4306/2026	VS	VS	0
		JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR		//
99	D-CONTC/27334/2026	MAHESWAR MOHANTA	ADV.	//
	CONTC/4307/2026	VS	VS	0
		ARINDAM DAKUA, DIRECTOR.HOUSING AND URBAN DEVELOPMENT DEPARTMENT,BBSR		//
100	D-CONTC/29094/2026	KHIROD CHANDRA MISHRA	PRABIN DAS	//
	CONTC/4308/2026	VS	VS	0
		KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK		//
101	D-CONTC/29096/2026	DUSMANTA KUMAR DAS	PRABIN DAS	//
	CONTC/4309/2026	VS	VS	0
		KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK		//
102	D-CONTC/31858/2026	KUNI PANDA @ GEETANJALI MOHAPATRA	ADV	//
	CONTC/4310/2026	VS	VS	0

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103	D-CONTC/29047/2026 CONTC/4311/2026	CHANCHAL RANA, IAS BRUNDABAN PATRA VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	MOHAMMED FARADISH VS	// // () //
104	D-CONTC/29050/2026 CONTC/4312/2026	BRUNDABAN PATRA VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	MOHAMMED FARADISH VS	// () //
105	D-CRLA/19392/2026 CRLA/641/2026	RAJU@RAJKISHORE DAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	GONDIA /94 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000015/2024
106	D-CRLA/21576/2026 CRLA/642/2026	PABITRA CHHATOI VS STATE OF ODISHA	ANUPAM DASH VS	RAMBHA (CHATRAPUR) /273 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000069/2026
107	D-CRLA/22093/2026 CRLA/643/2026	GANGADHAR MOHANTA VS STATE OF ODISHA(VIG.)	RANJIT KESHARI SAMAL VS	BALASORE VIGILANCE /54 /2013 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000026/2013
108	D-CRLA/20244/2026 CRLA/644/2026	SASANKA PARIDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHATRAPUR /209 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000046/2025
109	D-CRLA/20688/2026 CRLA/645/2026	PRADEEP NAYAK@DHUSA NAIK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	GANGAPUR (BHANJANAGAR) /214 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000081/2022
110	D-CRLA/21770/2026 CRLA/646/2026	PARTHA SARATHI MOHANTY VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	BYREE /79 /2026 A.D.J.,CHANDIKHOLE(Jajapur) Spl/0000015/2026
111	D-CRLLP/19267/2026 CRLLP/50/2026	AVAY KUMAR SAHU VS SUDAM CHANDRA NAIK	HARIPAD MOHANTY VS	/ /0 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) ICC/0000004/2022
112	D-CRLMC/19540/2026 CRLMC/2351/2026	ALOK DHADA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KEONJHAR TOWN /526 /2026 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000033/2026
113	D-CRLMC/19759/2026 CRLMC/2352/2026	RAMPADA MANNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 2ND A.D.J., BARIPADA(Mayurbhanj) CRREV/0000001/2026

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114	D-CRLMC/20483/2026 CRLMC/2353/2026	DEEPAK JENA@ DEEPAK KUMAR JENA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BADAGODA P.S. /8 /2007 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000014/2013
115	D-CRLMC/20112/2026 CRLMC/2354/2026	PRADEEP KUMAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /287 /2019 A.D.J.,NAYAGARH(Nayagarh) ST/0000101/2026
116	D-CRLMC/20746/2026 CRLMC/2355/2026	SUBHENDU SEKHAR BHOI VS STATE OF ODISHA	SK. ZAFARULLA VS	BONTH /118 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0001776/2024
117	D-CRLMC/20423/2026 CRLMC/2356/2026	SOBANA @ SUBHAM @ SUBASH CHANDRA ROUT VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ABHAYACHANDPUR /51 /2022 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CT/0000180/2022
118	D-CRLMC/20460/2026 CRLMC/2357/2026	MANGULU GOUDA @ MANGLU GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /294 /2023 J.M.F.C.,ASKA(Ganjam) GR/0000922/2023
119	D-CRLMC/20757/2026 CRLMC/2358/2026	PRITAM NAIK VS STATE OF ODISHA	RAKESH KUMAR DAS VS	JHARBANDH /65 /2026 A.D.J.,PADAMPUR(Bargarh) Spl/0000020/2026
120	D-CRLMC/21416/2026 CRLMC/2359/2026	GEETANJALIPATTNAYAK @ PUJA PATTNAYAK VS STATE OF ODISHA	ASHIS RANJAN SAMAL VS	JHIRPANI P.S. /150 /2024 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0001055/2024
121	D-CRLMC/21645/2026 CRLMC/2360/2026	PRANATI PRASAD VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANGALA BAG /222 /2026 J.M.F.C.,CUTTACK(Cuttack) CRM/0000105/2026
122	D-CRLMC/21990/2026 CRLMC/2361/2026	SAROJ KUMAR DIGAL@SAROJ DIGAL VS THE STATE OF ODISHA	MANGU NANDY VS	ORKEL /85 /2023 J.M.F.C., KUDUMULUGUMMA(Malkangir GR/0000095/2023
123	D-CRLMC/21521/2026 CRLMC/2362/2026	ANI MISHRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	SUNDARGARH TOWN /168 /2026 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000696/2026
124	D-CRLMC/21903/2026 CRLMC/2363/2026	CHAKRADHARA PADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /9 /2021 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000005/2021
125	D-CRLMC/21522/2026	TANUJ RANJAN MISHRA	ALOK KUMAR MOHAPATRA	SUNDARGARH TOWN /168 /2026

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	CRLMC/2364/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000696/2026
126	D-CRLMC/21905/2026 CRLMC/2365/2026	RAJ BAHADUR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /295 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000134/2025
127	D-CRLMC/21039/2026 CRLMC/2366/2026	PURENDRA KUMAR SETHY VS STATE OF ODISHA(VIG.)	SRINIVAS MOHANTY VS	CUTTACK VIGILANCE /10 /2024 SPECIAL JUDGE(VIG),BHUBANESWAR MIS.CASE/0000007/2024
128	D-CRLMC/21553/2026 CRLMC/2367/2026	DILLIP KUJUR VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAGHUNATHPALI /87 /2024 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0000393/2024
129	D-CRLMC/19989/2026 CRLMC/2368/2026	RASHMI RANJAN JENA@KALIA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	PARADEEP /72 /2009 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur) CT/0000139/2025
130	D-CRLMC/20571/2026 CRLMC/2369/2026	BADAL RANJAN MOHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	DHAMNAGAR /194 /2023 C.J.M.,BHADRAK(Bhadrak) ST/0000052/2025
131	D-CRLMC/20005/2026 CRLMC/2370/2026	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	ERASAMA /57 /2021 J.M.F.C.,ERASAMA(Jagatsinghapur) DV M.C./0000041/2021
132	D-CRLMC/21572/2026 CRLMC/2371/2026	NIRUPAMA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	CUTTACK SADAR /595 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/0000018/2025
133	D-CRLMC/21941/2026 CRLMC/2372/2026	AJIT KUMAR KAR VS SARAT CHANDRA UPADHAYA	DIBYAJYOTI SAHOO VS	/ /0 J.M.F.C.,SORO(Baleshwar) ICC/0000238/2025
134	D-CRLMC/21283/2026 CRLMC/2373/2026	SAPAN DEBNATH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /94 /2021 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000340/2021
135	D-CRLMC/22229/2026 CRLMC/2374/2026	RAJENDRA PALAI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	AUL /58 /2020 J.M.F.C,AUL(Kendrapara) GR/0000111/2020
136	D-CRLMC/22208/2026 CRLMC/2375/2026	RAJESH KUMAR NAYAK @ RAJESH KU. NAYAK VS	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /234 /2025 2ND A.D.J,KHURDA(Khordha)

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137	D-CRLMC/21544/2026 CRLMC/2376/2026	STATE OF ODISHA DEBRAJ BEHERA VS	ARUN KUMAR DAS VS	TR/0000074/2025 DHENKANAL SADAR /36 /2016 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000049/2021
138	D-CRLMP/21205/2026 CRLMP/934/2026	STATE OF ODISHA MANORANJAN BHOL VS	JYOTIRMAYA SAHOO VS	BHARATPUR PS /128 /2022 ()
139	D-CRLMP/20398/2026 CRLMP/935/2026	STATE OF ODISHA PRADEEP PIREI VS	MOHAMMED RIAZ VS	// / /0 ()
140	D-CRLMP/21018/2026 CRLMP/936/2026	STATE OF ODISHA MINATI SWAIN VS	SAILAZA NANDAN DAS VS	// GOP /389 /2025 ()
141	D-CRLMP/19810/2026 CRLMP/937/2026	STATE OF ODISHA K. MOTALI VS	SUJIT KUMAR SAHU VS	// / /0 ()
142	D-CRLMP/19974/2026 CRLMP/938/2026	STATE OF ODISHA BIREN KUMAR SAHOO VS	JITENDRA SAMANTARAY VS	// JATNI P.S. /86 /2025 ()
143	D-CRLMP/21094/2026 CRLMP/939/2026	STATE OF ORISSA KALPANA PRADHAN VS	KAJAL SAHOO VS	// BALICHANDRAPUR /171 /2026 ()
144	D-CRLMP/19576/2026 CRLMP/940/2026	STATE OF ODISHA SARITA BISI VS	ASHIS KUMAR MISHRA VS	// TITILAGARH /169 /2026 ()
145	D-CRLMP/21932/2026 CRLMP/941/2026	STATE OF ODISHA BINDUJA UPADHYAY VS	AFRAAZ SUHAIL VS	// ODAGAON /88 /2026 ()
146	D-CRLMP/21590/2026 CRLMP/942/2026	STATE OF ODISHA SANJEEB SAMARTHA VS	DEEPAK RANJAN PARIDA VS	// LINGARAJ P.S. /198 /2026 ()
147	D-CRLMP/21277/2026 CRLMP/943/2026	STATE OF ODISHA BISHNU CHARAN BEHERA VS	ARJUNA CHARANA BEHERA VS	// PAHALA /257 /2026 ()
		STATE OF ODISHA		//

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148	D-CRLMP/15319/2026 CRLMP/944/2026	BIDULATA SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //
149	D-CRLMP/22159/2026 CRLMP/945/2026	SK ASHIQUE VS STATE OF ODISHA	SK JONED FAIZ VS	//0 () //
150	D-CRLMP/21579/2026 CRLMP/946/2026	SOAHM PANDA VS STATE OF ODISHA	SAYANTAN PANDA VS	//0 () //
151	D-CRLMP/21975/2026 CRLMP/947/2026	SOMYAJEET MISHRA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	SUNDARGARH TOWN /139 /2026 () //
152	D-CRLMP/19502/2026 CRLMP/948/2026	BIMADHAR PARIDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
153	D-CRLREV/21897/2026 CRLREV/487/2026	ARTA @ ARTABANDHU NAIK VS STATE OF ODISHA	ASHOK KUMAR SWAIN (1) VS	DASPALLA /68 /2008 DISTRICT AND SESSIONS JUDGE,NAYAGARH CRA/0000036/2023
154	D-CRLREV/19503/2026 CRLREV/488/2026	AKSHAYA KUMAR DAS VS LALIT KUMAR MOHANTA	NIRANJAN LENKA VS	//0 2ND A.D.J., BARIPADA(Mayurbhanj) CRA/0000056/2017
155	D-CRLREV/21099/2026 CRLREV/489/2026	M/S.KAPILAS CEMENT MANUFACTURING WORKS (KCMW), CUTTACK VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	//0 () //
156	D-CRLREV/19042/2026 CRLREV/490/2026	NALINIKANTA MOHANTY VS STATE OF ODISHA	SANKET KANUNGO VS	CHAULIAGANJA /187 /2024 C.J.M.,CUTTACK(Cuttack) GR/0000795/2024
157	D-CRLREV/21452/2026 CRLREV/491/2026	BABUNA @ SASHIKANTA BEHERA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	PURIGHAT /141 /2026 3RD A.D.J., CUTTACK(Cuttack) CC/0000004/2026
158	D-EXP/16631/2026 EXP/82/2026	SINGUPARAM@SINGAPARAM JAYAR RAO VS BALA MUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION,ODISHA	SARAT KUMAR BEHERA VS	// () //
159	D-FAO/33067/2026	PURNA CHANDRA SAMAL	AMIT KUMAR SAA	//

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	FAO/870/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,,BHUBANESWAR Gia/0000286/2013
160	D-FAO/27167/2026 FAO/871/2026	THE LEGAL MANAGER, M/S. MAGMA HDI GENERAL INSURANCE COMPANY LIMITED, Bhubaneswar VS PRASANA KUMAR DAS	ADIBHABANWAR VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000097/2023
161	D-FAO/33021/2026 FAO/872/2026	VEDANTA ALUMINIUM METALS LTD., JHARSUGUDA VS DEEPTEE RANJAN GOCHHAYAT	TANMAY MISHRA VS	// COMNR. FOR EMPLOYEES COMPENSA EC/0000008/2015
162	D-MACA/27262/2026 MACA/690/2026	DIVISIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD.,BBSR VS NARAYAN NAHAK @ NAIK	NAYAN BEHARI DAS VS	// IST MACT, PURI(Puri) Mac/0000178/2017
163	D-MACA/32588/2026 MACA/691/2026	GOBINDA BEHERA VS BIJAY KUMAR NAYAK	KAPILA CHARAN NAYAK VS	// VITH M.A.C.T. KHURDA(Khordha) Mac/0000132/2017
164	D-MACA/24930/2026 MACA/692/2026	RABINDRA PANDA VS MITHILA SATNAMI	DEBASISH PATNAIK VS	// A.D.J.,KANTABANJI(Balangir) Mac/0000005/2023
165	D-MACA/31248/2026 MACA/693/2026	M/S.ORIENTAL INSURANCE CO.LTD.,BHUBANESWAR VS SOMANATH@SUSANTA NAYAK	SOMNATH ROY VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0001232/2019
166	D-MACA/20112/2026 MACA/694/2026	SONAX PATRI@SONAKSH PATRI VS MINAKETAN RAY	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara) Mac/0000075/2023
167	D-MACA/20102/2026 MACA/695/2026	BULU NAYAK VS MINAKETAN RAY	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara) Mac/0000086/2023
168	D-MATA/54982/2025 MATA/242/2026	MANI SAHOO VS GIRIJA SHANKAR BEHERA	ASIT KUMAR OTTA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000186/2022
169	D-MATA/15357/2026 MATA/243/2026	SWETAPADMA SAHU VS DEBADATTA NAYAK	AMIT KUMAR NATH VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000028/2022
170	D-RSA/12963/2026 RSA/360/2026	LABANGA PATABANDHA VS	ASIT KUMAR OTTA VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj)

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171	D-RSA/29658/2026 RSA/361/2026	DAYANIDHI BEHERA RAJANI NAYAK VS SUBHADRA NAYAK	GOKULANANDA SAHU VS	RFA/0000020/2017 // DISTRICT & SESSIONS JUDGE,BOUDH(Q RFA/0000005/2025
172	D-RSA/32908/2026 RSA/362/2026	KARUNAKAR PATTNAIK VS RAMAHARI PATTNAIK	PRASHANTA KUMAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,BOUDH(Q RFA/0000001/2024
173	D-RSA/29494/2026 RSA/363/2026	SURENDRA MOHANTY VS PRAMILA NAYAK	BYOMOKESH SAHOO VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000019/2025
174	D-RSA/27514/2026 RSA/364/2026	SONALI MOHAPATRA VS RAJASHREE DAS	JAGAJIBAN PRADHAN VS	// 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE RFA/0000004/2023
175	D-RSA/29750/2026 RSA/365/2026	BHUTALA GOUDA VS BAIDEHI BHOI	KALI PRASAD MOHANTY VS	// DISTRICT & SESSIONS JUDGE, BHAWA RFA/0000080/2022
176	D-RSA/27560/2026 RSA/366/2026	RABINDRANATH PALAURI VS PARBATI PALAURI	SOURAV SUMAN BHUYAN VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000056/2024
177	D-RVWPET/27140/2026 RVWPET/164/2026	KHAGESWAR SETHI VS STATE OF ODISHA	VS	// () //
178	D-TRP(C)/15784/2026 TRP(C)/220/2026	SUSHREE SOURAVI ROUT VS SATYA SARATHI SAMANTRAY	OM SWARUP VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000053/2026
179	D-TRP(C)/33022/2026 TRP(C)/221/2026	SWARNAMUDRA BEHERA VS BIKRAM KUMAR BARICK	SAROJ KUMAR DASH VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000396/2026
180	D-TRP(C)/33078/2026 TRP(C)/222/2026	ASHALATA DAKUA VS SUSANTA KUMAR DAKUA	MANAS RANJAN SAMANTARAY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000233/2026
181	D-TRPCRL/21222/2026 TRPCRL/61/2026	VICTIM VS STATE OF ODISHA	SUJATA JENA, SR.ADV. VS	SUNABEDA /115 /2025 SPECIAL JUDGE,KORAPUT(Koraput) Spl/0000076/2025

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182	D-WA/32424/2026 WA/995/2026	STATE OF ORISSA VS NIRANJAN BHUYAN	SAROJ KUMAR JEE,A.G.A VS	// 0 //
183	D-WA/32425/2026 WA/996/2026	STATE OF ODISHA VS MANOJ KUMAR SAHOO	SAROJ KUMAR JEE,A.G.A VS	// 0 //
184	D-WA/26083/2026 WA/997/2026	DR.RAMESH CHANDRA BEHERA VS STATE OF ODISHA	CHANDIPRASAD SAHANI VS	// 0 //
185	D-WP(C)/32314/2026 WP(C)/23001/2026	MANOJ KUMAR DASH VS STATE OF ODISHA	SATYABADI MANTRY VS	// 0 //
186	D-WP(C)/32997/2026 WP(C)/23002/2026	SURENDRANATH DAS VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
187	D-WP(C)/31941/2026 WP(C)/23003/2026	JAYANTA KUMAR MAITRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
188	D-WP(C)/33312/2026 WP(C)/23004/2026	M/S. NAYABHAGIRATHIPUR SCS LTD, DHENKANAL VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR	BHABANI PRASAD MOHANTY VS	// 0 //
189	D-WP(C)/32192/2026 WP(C)/23005/2026	KANDURI CHARAN SETHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
190	D-WP(C)/28035/2026 WP(C)/23006/2026	SRI BIPRESWAR MAHADEV, CUTTACK VS STATE OF ODISHA	VISWAJEET MALLICK VS	// 0 //
191	D-WP(C)/32215/2026 WP(C)/23007/2026	GITANJALI MOHANTY VS STATE OF ODISHA	NIRANJAN PANDA (1) VS	// 0 //
192	D-WP(C)/32528/2026 WP(C)/23008/2026	AMAR MAHALIK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
193	D-WP(C)/30991/2026	KHALI PANDA	SATYA SHIVA DASH	//

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	WP(C)/23009/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/33025/2026 WP(C)/23010/2026	LALIT KUMAR GHOSH VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
195	D-WP(C)/32905/2026 WP(C)/23011/2026	SPS GEOMINING SOLUTION PRIVATE LTD, BARBIL, KEONJHAR VS THE STATE TAX OFFICER, CT AND GST CIRCLE, BARBIL, KEONJHAR	BHABANI PRASAD MOHANTY VS	// 0 //
196	D-WP(C)/30994/2026 WP(C)/23012/2026	KANAKLATA SAHOO VS STATE OF ODISHA	TARUN KANTA PATTANAYAK VS	// 0 //
197	D-WP(C)/31364/2026 WP(C)/23013/2026	BIBHUTI SETHY VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
198	D-WP(C)/33028/2026 WP(C)/23014/2026	SRINIBAS PANDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
199	D-WP(C)/33183/2026 WP(C)/23015/2026	MANOJ DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
200	D-WP(C)/31416/2026 WP(C)/23016/2026	RAMAKANTA PADHI VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
201	D-WP(C)/31847/2026 WP(C)/23017/2026	BHARATI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
202	D-WP(C)/30597/2026 WP(C)/23018/2026	DILLIP KUMAR @ DILIP KUMAR VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
203	D-WP(C)/30998/2026 WP(C)/23019/2026	PRAVAKAR MISHRA VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	// 0 //
204	D-WP(C)/31041/2026 WP(C)/23020/2026	PARTHA SARATHI PRADHAN VS	SOUBHAGYA KUMAR RATH VS	// 0

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205	D-WP(C)/31076/2026 WP(C)/23021/2026	COLLECTOR, PURI CHITTA RANJAN NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// // 0 //
206	D-WP(C)/31243/2026 WP(C)/23022/2026	JALANDHAR SAHU VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
207	D-WP(C)/31698/2026 WP(C)/23023/2026	MONICA D SAMAL VS PRAMIT SAMAL	AMBIKA PRASAD MISHRA VS	// 0 //
208	D-WP(C)/32538/2026 WP(C)/23024/2026	RAJESH PANDA @ RAJESH KUMAR PANDA VS SARIKA SARANGI	PRAGYAN PARAMITA MOHANTY VS	// 0 //
209	D-WP(C)/31355/2026 WP(C)/23025/2026	PRATAP KUMAR SWAIN VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
210	D-WP(C)/32808/2026 WP(C)/23026/2026	MINAKSHI SINGH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
211	D-WP(C)/31592/2026 WP(C)/23027/2026	SATYA PRASAD RATH VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	// 0 //
212	D-WP(C)/31306/2026 WP(C)/23028/2026	BIJAYINEE SAMAL VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// 0 //
213	D-WP(C)/32110/2026 WP(C)/23029/2026	HAREKRUSHNA PAHADASINGH VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
214	D-WP(C)/31406/2026 WP(C)/23030/2026	KHEDU NAG VS UNION OF INDIA	JAYADEBA BEHERA VS	// 0 //
215	D-WP(C)/33371/2026 WP(C)/23031/2026	MADHUSUDAN MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //

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216	D-WP(C)/33033/2026 WP(C)/23032/2026	DEBABRATA PANDA VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
217	D-WP(C)/31519/2026 WP(C)/23033/2026	NARESH CHANDRA MOHANTY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
218	D-WP(C)/31374/2026 WP(C)/23034/2026	BRUNDABAN ROUT VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
219	D-WP(C)/31380/2026 WP(C)/23035/2026	DILLIP KUMAR SAMAL VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
220	D-WP(C)/32232/2026 WP(C)/23036/2026	BISWA BIHARI BHOI VS L.A. COLLECTOR, BALASORE	MAHESWAR MOHANTY VS	// 0 //
221	D-WP(C)/32428/2026 WP(C)/23037/2026	PREMANANDA MOHARANA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
222	D-WP(C)/32227/2026 WP(C)/23038/2026	JANAKI @ JANAKIMANI BHOI VS LAND ACQUISITION OFFICER ,COLLECTOR, BALASORE	MAHESWAR MOHANTY VS	// 0 //
223	D-WP(C)/31702/2026 WP(C)/23039/2026	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
224	D-WP(C)/32509/2026 WP(C)/23040/2026	UNION OF INDIA VS SAROJ KUMAR TARIA	RAKESH BEHERA VS	// 0 //
225	D-WP(C)/31716/2026 WP(C)/23041/2026	RAKESH KUMAR MOHAPATRA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
226	D-WP(C)/23095/2026 WP(C)/23042/2026	KUSHA BARIHA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
227	D-WP(C)/31814/2026	TUSARKATA PRADHAN @ TUSHARKANTA PRADHAN	KOUSIK ANANDA GURU	//

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	WP(C)/23043/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/23661/2026 WP(C)/23044/2026	SURENDRA SETH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
229	D-WP(C)/25989/2026 WP(C)/23045/2026	MANJULA JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
230	D-WP(C)/27208/2026 WP(C)/23046/2026	SHYAM ORAM VS SECY, REVENUE DEPARTMENT, GOVT. OF ORISSA, BHUBANESWAR	TUSARKANTI PRAHARAJ VS	// 0 //
231	D-WP(C)/33330/2026 WP(C)/23047/2026	RATIKANTA MISHRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
232	D-WP(C)/33082/2026 WP(C)/23048/2026	ISWAR CHANDRA DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
233	D-WP(C)/32213/2026 WP(C)/23049/2026	JANAKI DEVI SCHOOL AND COLLEGE OF NURSING, BHADRAK VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
234	D-WP(C)/33207/2026 WP(C)/23050/2026	AKSHYA KUMAR SATAPATHY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
235	D-WP(C)/30406/2026 WP(C)/23051/2026	SANTOSH KUMAR SAMANTARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
236	D-WP(C)/32214/2026 WP(C)/23052/2026	JANAKI DEVI SENIOR NURSING SCHOOL, BHADRAK VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
237	D-WP(C)/32234/2026 WP(C)/23053/2026	NARAYAN PATASAHANI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
238	D-WP(C)/32744/2026 WP(C)/23054/2026	SANTOSH KUMAR PANDA VS	PRAVAT CHANDRA MOHANTY VS	// 0

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239	D-WP(C)/33297/2026 WP(C)/23055/2026	STATE OF ODISHA M/S RITIKA ISPAT PVT. LIMITED, BALANDA, SUNDARGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// // 0 //
240	D-WP(C)/28025/2026 WP(C)/23056/2026	BANSIDHAR PRADHAN VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
241	D-WP(C)/32746/2026 WP(C)/23057/2026	SANKARSAN BEHERA VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
242	D-WP(C)/26658/2026 WP(C)/23058/2026	AJAY KUMAR JENA VS BRANCH MANAGER, HDB FINANCE SERVICES LTD	JAIDEEP SUBUDHI VS	// 0 //
243	D-WP(C)/32246/2026 WP(C)/23059/2026	SHYAMLAL BAZAZ VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
244	D-WP(C)/33153/2026 WP(C)/23060/2026	SURENDRA SAHOO @ SURENDRA KUMAR SAHOO VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
245	D-WP(C)/32747/2026 WP(C)/23061/2026	ANUP JYOTI MOHANTY VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
246	D-WP(C)/32748/2026 WP(C)/23062/2026	RAJIB KUMAR ROUT VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
247	D-WP(C)/32761/2026 WP(C)/23063/2026	SUSANTA PATRA VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
248	D-WP(C)/30519/2026 WP(C)/23064/2026	SURESH MEHER VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
249	D-WP(C)/29282/2026 WP(C)/23065/2026	SUMIT SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //

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250	D-WP(C)/32281/2026 WP(C)/23066/2026	NARAYANI SCHOOL OF NURSING, JAGATSINGHPUR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
251	D-WP(C)/31322/2026 WP(C)/23067/2026	RANJAN KUMAR JENA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
252	D-WP(C)/29283/2026 WP(C)/23068/2026	BHAGYAJYOTI KUMBHAR VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
253	D-WP(C)/31829/2026 WP(C)/23069/2026	SUBRAT KUMAR SAHOO @ SUBRATA VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
254	D-WP(C)/31052/2026 WP(C)/23070/2026	SUBASH CHANDRA PATTHAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
255	D-WP(C)/33457/2026 WP(C)/23071/2026	MANAGING COMMITTEE OF LAXMI DEVI UPPER PRIMARY (M.E) SCHOOL, GILIDA, BANGRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
256	D-WP(C)/29904/2026 WP(C)/23072/2026	SARAT KUMAR DAS VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
257	D-WP(C)/33464/2026 WP(C)/23073/2026	MANAGING COMMITTEE OF BHAJAHARI BIDYAPITHA DAHIPUR NUAPUR, DAHIPUR, NUAPUR VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
258	D-WP(C)/33551/2026 WP(C)/23074/2026	BHUBANESWAR BISWAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
259	D-WP(C)/33548/2026 WP(C)/23075/2026	RADHA MOHAN BISWAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
260	D-WP(C)/31674/2026 WP(C)/23076/2026	J.SUJATA KUMARI DORA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
261	D-WP(C)/31704/2026	JYOTISH PATEL	PRASANTA KUMAR SATAPATHY	//

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	WP(C)/23077/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/33554/2026 WP(C)/23078/2026	MADAN KUMAR BISWAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
263	D-WP(C)/32500/2026 WP(C)/23079/2026	SUKANTA CHANDRA MOHAPATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
264	D-WP(C)/32945/2026 WP(C)/23080/2026	HRUSHIKESH RATH VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// 0 //
265	D-WP(C)/31710/2026 WP(C)/23081/2026	BAIDYANATH MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
266	D-WP(C)/29220/2026 WP(C)/23082/2026	KPS INFOTECH, MANCHESWAR, BHUBANESWAR VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
267	D-WP(C)/32966/2026 WP(C)/23083/2026	SK.RAHEMTULLAH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
268	D-WP(C)/32702/2026 WP(C)/23084/2026	SUCHITRA SAHOO VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
269	D-WP(C)/30979/2026 WP(C)/23085/2026	DAMODAR ROUT VS STATE OF ORISSA	AJAYA KUMAR NAYAK VS	// 0 //
270	D-WP(C)/32775/2026 WP(C)/23086/2026	MANAGING COMMITTEE OF BASULAI UPPER PRIMARY (M.E) SCHOOL, JAJPUR VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
271	D-WP(C)/31059/2026 WP(C)/23087/2026	DEBENDRA KUMAR AGARWALLA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
272	D-WP(C)/31084/2026 WP(C)/23088/2026	RAGHUNATH @ RAMAKANTA MAHALIK VS	SUBHRANSU BHUSAN MOHANTY VS	// 0

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273	D-WP(C)/31791/2026 WP(C)/23089/2026	PRESIDENT, GRIEVANCE REDRESSAL FORUM (ELECTRICAL), BALASORE BINOD KUMAR DAS VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// // 0 //
274	D-WP(C)/30993/2026 WP(C)/23090/2026	PUSPITA MAHANTY VS STATE OF ORISSA	TRILOCHAN BARIK VS	// 0 //
275	D-WP(C)/31085/2026 WP(C)/23091/2026	KAILASH CHANDRA BEHERA VS REGIONAL MANAGER, ODISHA GRAMYA BANK, BALASORE	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
276	D-WP(C)/27299/2026 WP(C)/23092/2026	ARJUN BHOI VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
277	D-WP(C)/31090/2026 WP(C)/23093/2026	RASMITA GHADAI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
278	D-WP(C)/27306/2026 WP(C)/23094/2026	MAGHESWAR SAMAL VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
279	D-WP(C)/29310/2026 WP(C)/23095/2026	NIBEDITA MOHANTY VS KEDARNATH PATTNAYAK	BISWANATH PATNAIK VS	// 0 //
280	D-WP(C)/27997/2026 WP(C)/23096/2026	RABI NARAYAN MOHANTY VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
281	D-WP(C)/15920/2026 WP(C)/23097/2026	ARABINDA BAG VS SENIOR DIVISIONAL MANAGER, LIFE INSURANCE CORPORATION OF INDIA(LIC) CUTTACK	RAMA CHANDRA JENA VS	// 0 //
282	D-WP(C)/28958/2026 WP(C)/23098/2026	BARSHARANI PRADHAN VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
283	D-WP(C)/33102/2026 WP(C)/23099/2026	CHANDRA ORAM VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //

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284	D-WP(C)/30933/2026 WP(C)/23100/2026	KAMALA JENA VS SUB REGISTRSR, SIMULIA, BALASORE	DWARIKA PRASAD MOHANTY VS	// 0 //
285	D-WP(C)/31192/2026 WP(C)/23101/2026	SANDEEP PARIDA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
286	D-WP(C)/31417/2026 WP(C)/23102/2026	UNION OF INDIA VS PRUTHWIRAJ DASH	MILLON KUMAR (CENTRAL GOVT. COUNSEL) VS	// 0 //
287	D-WP(C)/31831/2026 WP(C)/23103/2026	BIBHUTI PARIDA VS STATE OF ODISHA	PRONoy MOHANTY VS	// 0 //
288	D-WP(C)/33103/2026 WP(C)/23104/2026	NAURI LAKRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
289	D-WP(C)/30783/2026 WP(C)/23105/2026	PADMA CHARAN NATH VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
290	D-WP(C)/31197/2026 WP(C)/23106/2026	DAMBARUDHAR SAHOO VS ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	SOURAV DAS VS	// 0 //
291	D-WP(C)/33448/2026 WP(C)/23107/2026	KUMARI SETHI VS AUTHORIZED OFFICER, ODISHA GRAMEEN BANK, REGIONAL OFFICE, BERHAMPUR	PRAVASH CHANDRA JENA VS	// 0 //
292	D-WP(C)/32236/2026 WP(C)/23108/2026	KAMINI SAHU VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
293	D-WP(C)/33084/2026 WP(C)/23109/2026	SARAT CHANDRA PANDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
294	D-WP(C)/33105/2026 WP(C)/23110/2026	SULEMAN EKKA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
295	D-WP(C)/32238/2026	JAYADEV MAHAR	RANJIT MOHANTY	//

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	WP(C)/23111/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/33267/2026 WP(C)/23112/2026	RAJASHREE NALINI MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
297	D-WP(C)/33165/2026 WP(C)/23113/2026	PRAVASH CHANDRA DASH VS SHARMILA PATI	DIGAMBARA MISHRA VS	// 0 //
298	D-WP(C)/31258/2026 WP(C)/23114/2026	B.CH.PANDA @ BINOD CHANDRA PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
299	D-WP(C)/33601/2026 WP(C)/23115/2026	IBO OJHA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
300	D-WP(C)/33288/2026 WP(C)/23116/2026	M/S RITIKA ISPAT PVT. LIMITED, SUNDARGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
301	D-WP(C)/31423/2026 WP(C)/23117/2026	DILLIP KUMAR PRADHAN VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //
302	D-WP(C)/31350/2026 WP(C)/23118/2026	KISHWAR FATMA JILANI VS NATIONAL HIGHWAYS LOGISTICS MANAGEMENT LTD(NHLML), NEW DELHI	ADHIRAJ MOHANTY VS	// 0 //
303	D-WP(C)/33151/2026 WP(C)/23119/2026	NIRANJAN BEHERA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
304	D-WP(C)/31450/2026 WP(C)/23120/2026	RAMAKANTA MUKHI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
305	D-WP(C)/31168/2026 WP(C)/23121/2026	SASMITA NAYAK VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
306	D-WP(C)/31803/2026 WP(C)/23122/2026	PRAFULLA KUMAR SENAPATI VS	BASUDEV BARIK VS	// 0

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307	D-WP(C)/31691/2026 WP(C)/23123/2026	STATE OF ODISHA SURYA NARAYAN MAHAPATRA VS	RAMAKANTA PANDA VS	// // ()
308	D-WP(C)/33579/2026 WP(C)/23124/2026	STATE OF ODISHA BISHNU CHARAN DAS VS	SATYAJIT MOHAPATRA (2) VS	// // ()
309	D-WPCRL/20759/2026 WPCRL/101/2026	STATE OF ODISHA PRITAM NAIK VS	MEGHAN PAL VS	// JHARBANDH /65 /2026 ()
310	D-WPCRL/21500/2026 WPCRL/102/2026	STATE OF ODISHA KALPANA PALAI @ PALEI VS	SATYABRATA SENAPATI VS	// SIMULIA /169 /2026 ()
311	D-ABLAPL/21754/2026 ABLAPL/8670/2026	STATE OF ODISHA ANSAR KHAN VS	RAMESH CH. BEHERA VS	// JAGATPUR /428 /2026 ()
312	D-ABLAPL/21755/2026 ABLAPL/8671/2026	STATE OF ODISHA SOUMYA RANJAN SETH @ SETHA VS	RAKESH BEHERA VS	// MAHABIROD /100 /2026 ()
313	D-ABLAPL/18518/2026 ABLAPL/8672/2026	STATE OF ODISHA PRAKASH CHANDRA PRADHAN VS	MANAS KUMAR CHAND VS	// PIPLI /537 /2024 ()
314	D-ABLAPL/21758/2026 ABLAPL/8673/2026	STATE OF ODISHA RAMA CHANDRA BEHERA VS	BIKRAM CHANDRA GHADAI VS	// DHARMASALA /284 /2026 ()
315	D-ABLAPL/19401/2026 ABLAPL/8674/2026	STATE OF ODISHA GHANTA @ SAROJ DALAI VS	AMLAN MOHANTY VS	// BARI RAMCHANDRAPUR /230 /2026 ()
316	D-ABLAPL/21796/2026 ABLAPL/8675/2026	STATE OF ODISHA UTTAM HARIJAN VS	SANGRAM KESHARI ROUT VS	// BOIPARIGUDA /179 /2026 ()
317	D-ABLAPL/21797/2026 ABLAPL/8676/2026	STATE OF ODISHA SISHIR KUMAR SAHU @ SAHOO VS	OM SWARUP VS	// KHURDA MODEL /281 /2026 ()
		STATE OF ODISHA		//

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318	D-ABLAPL/20191/2026 ABLAPL/8677/2026	BANSEEDHAR NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BELLAGUNTHA /202 /2026 () //
319	D-ABLAPL/20493/2026 ABLAPL/8678/2026	BIJAY DAS VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BADAGADA /222 /2026 () //
320	D-ABLAPL/21798/2026 ABLAPL/8679/2026	FAKA KHAN @ FAKURUDDIN KHAN VS STATE OF ODISHA	CHHABI BEHERA VS	KHURDA MODEL /412 /2026 () //
321	D-ABLAPL/21800/2026 ABLAPL/8680/2026	SURENDRA BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug 2(B)CC/0000023/2022
322	D-ABLAPL/20570/2026 ABLAPL/8681/2026	JHARANA BEHERA @ CHUMKI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	BANAPUR P.S. /236 /2026 () //
323	D-ABLAPL/20755/2026 ABLAPL/8682/2026	AKASH DAS VS STATE OF ODISHA	S.K. JONED FAIZ VS	CDA-II /63 /2026 () //
324	D-ABLAPL/21827/2026 ABLAPL/8683/2026	AJAY POLEI VS STATE OF ODISHA	ABINASH ACHARYA VS	SAHID NAGAR P.S. /369 /2026 () //
325	D-ABLAPL/20844/2026 ABLAPL/8684/2026	MANOJ PATI @ PINTU VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHADRAK RURAL /458 /2026 () //
326	D-ABLAPL/21828/2026 ABLAPL/8685/2026	PRASANNA KUMAR SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /161 /2026 () //
327	D-ABLAPL/20925/2026 ABLAPL/8686/2026	PRAMOD KUMAR ROUT @ LIPUNA ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /89 /2025 () //
328	D-ABLAPL/21841/2026 ABLAPL/8687/2026	GANDU @ PURUSOTTAM PATALASINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /326 /2026 () //
329	D-ABLAPL/21136/2026	BISWARANJAN SAHOO	BISHNU PRASAD PRADHAN	BADAMBADI /260 /2025

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	ABLAPL/8688/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/21246/2026 ABLAPL/8689/2026	DEBASMITA NAYAK VS STATE OF ODISHA(VIG.)	PRATIK NAYAK VS	SAMBALPUR VIGILANCE /7 /2026 () //
331	D-ABLAPL/21850/2026 ABLAPL/8690/2026	RAMA CHANDRA PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /104 /2026 () //
332	D-ABLAPL/21852/2026 ABLAPL/8691/2026	CHANDRAKANTA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /97 /2026 () //
333	D-ABLAPL/21853/2026 ABLAPL/8692/2026	DUSHASAN BHOL VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	/ /0 () //
334	D-ABLAPL/21731/2026 ABLAPL/8693/2026	SIKANDAR KHAN VS STATE OF ODISHA	ANITA SAHOO VS	Bamapada (Industrial Area) /226 /2026 () //
335	D-ABLAPL/21779/2026 ABLAPL/8694/2026	SHAKTIMAYEE PANDA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	BARAMBA /26 /2025 () //
336	D-ABLAPL/21854/2026 ABLAPL/8695/2026	DAITARI MAHARANA VS STATE OF ODISHA	ANIRUDHA DAS VS	SATYABADI /302 /2026 () //
337	D-ABLAPL/21333/2026 ABLAPL/8696/2026	BIJAY KUMAR BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /373 /2026 () //
338	D-ABLAPL/19028/2026 ABLAPL/8697/2026	SUNIL DAS VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BALASORE SADAR /280 /2026 () //
339	D-ABLAPL/20295/2026 ABLAPL/8698/2026	BISWAJIT @ BISWAJEET SETHY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	BADAMBADI /428 /2025 () //
340	D-ABLAPL/20552/2026 ABLAPL/8699/2026	SANJAY KUMAR SAHOO VS	AMLAN SHAKTI PAUL VS	JANKIA P.S. /452 /2026 ()

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341	D-ABLAPL/20608/2026 ABLAPL/8700/2026	STATE OF ODISHA NISHI @ NISHIKANTA MALLIK VS	ARIJEET MISHRA VS	// KUAHIA /289 /2026 ()
342	D-ABLAPL/21437/2026 ABLAPL/8701/2026	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	PRAMOD KUMAR JENA VS	// BASTA /373 /2026 ()
343	D-ABLAPL/21021/2026 ABLAPL/8702/2026	STATE OF ODISHA SRUTISHREE BISWAL VS	UPASANA BAL VS	// // ()
344	D-ABLAPL/21057/2026 ABLAPL/8703/2026	THE STATION HOUSE OFFICER (SHO), CYBER POLICE STATION SK. AKTAR ALLI VS	SANTOSH CHANDRA ATABUDHI VS	// / /0 ()
345	D-ABLAPL/21422/2026 ABLAPL/8704/2026	STATE OF ODISHA SABITA BISWAL VS	AMLAN SHAKTI PAUL VS	// FATEGARH /198 /2026 ()
346	D-ABLAPL/21343/2026 ABLAPL/8705/2026	STATE OF ODISHA MANORAMA BEHERA @ JHUNA VS	SWETAPADMA ROUT VS	// ERASAMA /218 /2026 ()
347	D-ABLAPL/21356/2026 ABLAPL/8706/2026	STATE OF ODISHA MANOJ KUMAR JENA VS	RASHMI KANTA ACHARYA VS	// TOMANDO /271 /2026 ()
348	D-ABLAPL/21552/2026 ABLAPL/8707/2026	STATE OF ODISHA BIKASH DEB @ BIKASH CHANDRA DEB VS	AVIJIT PATNAIK VS	// / /0 ()
349	D-ABLAPL/21709/2026 ABLAPL/8708/2026	STATE OF ODISHA SUVAM MOHANTY VS	DEBASNAN DAS VS	// LAXMISAGAR P.S. /105 /2026 ()
350	D-ABLAPL/21640/2026 ABLAPL/8709/2026	STATE OF ODISHA KALINGA @ KALINGA KESHARI ROUT VS	BISHWARANJAN SAHU VS	// JENAPUR /180 /2026 ()
351	D-ABLAPL/21649/2026 ABLAPL/8710/2026	STATE OF ODISHA SANTOSH KANTA VS	SACHIDANANDA PADHEE VS	// ATTABIRA /133 /2013 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/21658/2026 ABLAPL/8711/2026	HEMSAGAR SABAR VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 () //
353	D-ABLAPL/21486/2026 ABLAPL/8712/2026	RASHMI RANJAN SAHOO VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	HARICHANDANPUR /176 /2023 () //
354	D-ABLAPL/21654/2026 ABLAPL/8713/2026	SK. MD. SOHEB ALAM @ MD. SOHEB ALAM VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KASAFAL MARINE /22 /2026 () //
355	D-ABLAPL/21745/2026 ABLAPL/8714/2026	KALA @ SAYED DAWAR MEHEMUD VS STATE OF ODISHA	ASHOK SASMAL VS	KISSANNAGAR PS /178 /2026 () //
356	D-ABLAPL/21747/2026 ABLAPL/8715/2026	AMAN REHMAN VS STATE OF ODISHA	AVIRAM PATRA VS	SAHID NAGAR P.S. /643 /2019 () //
357	D-ABLAPL/21750/2026 ABLAPL/8716/2026	BISWARANJAN DAS VS STATE OF ODISHA	SATYABRATA DASH VS	NIMAKHANDI /201 /2026 () //
358	D-ABLAPL/21753/2026 ABLAPL/8717/2026	DEBASHIS NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /315 /2026 () //
359	D-ABLAPL/21501/2026 ABLAPL/8718/2026	SUSANTA MALLIK @ MALIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /151 /2026 () //
360	D-ABLAPL/21639/2026 ABLAPL/8719/2026	RAJESH @ RADHESHYAM JANI VS STATE OF ODISHA	SAPAN KUMAR PAL VS	LAXMIPUR /84 /2026 () //
361	D-ABLAPL/21503/2026 ABLAPL/8720/2026	ADNAIN HUSSAIN @ ADNAIN RAZA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KUTRA /136 /2026 () //
362	D-ABLAPL/21681/2026 ABLAPL/8721/2026	ASHOK KUMAR PRADHAN @ ASHOK @ BASANTA KUMAR PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANTAPADA /315 /2011 () //
363	D-ABLAPL/21505/2026	SATYA KUMAR DAS	JAYANTA KUMAR MAJHI	BALIAPAL /323 /2026

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	ABLAPL/8722/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/21687/2026 ABLAPL/8723/2026	JUDHISTIRA NAYAK VS STATE OF ODISHA	GOREKHANATH DAS VS	BARKOTE /195 /2026 () //
365	D-ABLAPL/21545/2026 ABLAPL/8724/2026	PRITISNIGDHA PRIYADARSHINI VS STATE OF ODISHA	HARA PRASAD RATH VS	EOW,BHUBANESWAR /9 /2026 () //
366	D-ABLAPL/21599/2026 ABLAPL/8725/2026	SARTHAK MOHAPATRA VS STATE OF ODISHA	SWAYANSHU SATYAPRAGYAN SWAIN VS	/ /0 () //
367	D-ABLAPL/21692/2026 ABLAPL/8726/2026	NISIKANTA BATU VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	/ / () //
368	D-ABLAPL/21549/2026 ABLAPL/8727/2026	BHOLA SRICHANDAN @ BHOLANATH SRICHANDAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NIRAKARPUR /240 /2026 () //
369	D-ABLAPL/21693/2026 ABLAPL/8728/2026	TAKARA @ INJAMUL HAQ @ SK. IJADUL HAQUE VS STATE OF ODISHA	SAPAN KUMAR PAL VS	BADAMPAHAD /76 /2026 () //
370	D-ABLAPL/21554/2026 ABLAPL/8729/2026	ABINASH SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KAMAKHYANAGAR /274 /2025 () //
371	D-ABLAPL/21636/2026 ABLAPL/8730/2026	PREMANANDA PATTASANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /209 /2025 () //
372	D-ABLAPL/21695/2026 ABLAPL/8731/2026	SK. TABREJ @ TABERZ VS STATE OF ODISHA	SAPAN KUMAR PAL VS	BADAMPAHAD /76 /2026 () //
373	D-ABLAPL/21638/2026 ABLAPL/8732/2026	MONOJA KUMAR PANDI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	INDUSTRIAL ESTATE PS /200 /2026 () //
374	D-ABLAPL/21673/2026 ABLAPL/8733/2026	M. SOUMYA SUBHASHREE MISHRA @ SOUMYA MISHRA VS	ABHIJEET PATI VS	CHANDRASEKHARPUR /679 /2026 ()

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375	D-ABLAPL/21694/2026 ABLAPL/8734/2026	STATE OF ODISHA PRADEEP NAYAK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// / /0 ()
376	D-ABLAPL/21943/2026 ABLAPL/8735/2026	MANOJ KUMAR PANDA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	// KHUNTUNI /162 /2026 ()
377	D-ABLAPL/21697/2026 ABLAPL/8736/2026	KANHU CHARAN PARIDA @ KANHUA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /146 ()
378	D-ABLAPL/21892/2026 ABLAPL/8737/2026	KANTI DEVI VS STATE OF ODISHA	SURAJ MOHANTY VS	// TITILAGARH /233 /2026 ()
379	D-ABLAPL/21710/2026 ABLAPL/8738/2026	DIBYAKANTA SENAPATI VS STATE OF ODISHA	DEBASNAN DAS VS	// / /0 ()
380	D-ABLAPL/21717/2026 ABLAPL/8739/2026	PRADIP @ PRADIP KUMAR PRADHAN VS STATE OF ODISHA	SACHIKANTA DASH VS	// SARANAKUL /13 /2025 ()